

and nothing will go on record when the other members are not considered as standing. I will only make this request to you. If you start it, then the others will follow.

**SHRI SHANKAR DAYAL SINGH**

Right, Sir. I will obey.

**SHRI K. NARAYANA RAO**: Yes, Or: a point of order.

**MR. SPEAKER**: Anything new?

**SHRI K. NARAYANA RAO**: Yes. Sir. This is a new point.

अध्यक्ष महोदय : दो बातें स्पष्ट हो गई हैं । जीरा आवर के लिए फौसला भी करें कि उसको नहीं होना है तो भी उससे बच नहीं सकते हैं इसलिए मैं सोच रहा हूँ इस ख ही देना चाहिए । अगर हम न भी रखें तो बहुत शंकर द्याल सिंह हैं, बहुत बसू हैं और बहुत राव हैं जो हटते ही नहीं हैं । उनको ख्याल ही नहीं हो सकता है कि आज कुछ नहीं है ।

दूसरी बात यह है कि बिजनेस एक्वाइजरी कर्गट्री की रिपोर्ट को जब आप यूनानिमस कहें तो उस पर कायम भी रहना चाहिए । मेरी आपसे रिक्वेस्ट है कि जो भी बात हो वहीं कर लिया करें, वहीं पर डिसेन्ट करें लेकिन यहाँ पर इस तरह से कहना एक बड़ी गलत चीज बन रही है और इसको स्थायक करना चाहिए ।

13.00 hrs.

• **SHRI DINEN BHATTACHARYYA** : Yesterday's meeting started without you and at one point it was decided that the meeting would be held to-day, with you. When you came we all left.

**PROF. MADHU DANDAVATE (Rajapur)** : Then, Sir, what is the position?

**MR. SPEAKER** : Submission under Rule 377 is in my discretion. With regard to call attention, I will not allow any call attention this week.

13.01/2 hrs.

### MATTER UNDER RULE 377

EXTENSION TO INDIA OF ACTIVITIES OF WESTERN PHARMACEUTICAL COMPANIES RUNNING A GLOBAL RACKET IN HUMAN BLOOD

**PROF. MADHU DANDAVATE (Rajapur)** : Alarming reports have come that some Western pharmaceutical companies which run a 150 million dollar global racket in human blood are extending their operations to India.

13.01 hrs.

[**MR. DEPUTY-SPEAKER in the Chair**]

The racket has secured a foothold in Bombay where agents have been posted to recruit the services of Blood Bank staff in local hospitals to buy blood from commercial donors for export to pharmaceutical companies mostly in the United States of America.

Doctors and Blood transfusion experts from Bombay have told the Second Conference of the Indian Society of Blood Transfusion in Ahmedabad earlier this month that they had been approached by foreign nationals representing internationally known pharmaceutical concerns with lucrative offers to help in the blood collection business.

The blood is exported to the United States where it is used as a raw material and processed by the drug companies. The derivatives of this blood are reported to be sold at a price nearly 200 times the price of raw material.

The pseudo-medical blood banks attract the under-nourished, anaemic and jobless men and women in search of financial assistance and their blood is exploited for commercial purposes.

The hon. Minister of Petroleum & Chemicals must make a categorical statement on this subject since the matter concerns

the health and hygiene of our country, besides encouraging unscrupulous exploitation of human blood.

A statement on this matter should be made.

**श्री मधु लिमये (बांका) :** उपाध्यक्ष महोदय, इस देश के अस्पतालों में खून की बड़ी कमी महसूस की जाती है और जो गरीब मरीज आते हैं उन का जब खून देने का सवाल आ जाता है कई दफा खून नहीं रहता। लेकिन चीक चह गरीब देश है क्या इस का यह मतलब है कि खून के मामले में भी हम लोगों का शोषण किया जाय ?

तां इस मामले में मैं चाहूंगा, स्वास्थ्य मंत्री जी बैठे हुए हैं वह बतायें कि क्या इस तरह मानवीय खून बाहर जाने के बारे में वह पाबन्दी लगावेंगे और सभी सरकारों को विनती करेंगे कि इन तरह का काम अगर किया जा रहा है विदेशी फार्मास्यूटिकल कम्पनियों के द्वारा तां वह देश के कानून के खिलाफ है, देश हित के खिलाफ है और इस को हम आगे नहीं चलने देंगे ;

**SHRI JYOTIRMOY BOSU (Diamond Harbour) :** American pharmaceutical concerns have invested about 150 million dollars in the business of extracting blood from poor, helpless, unemployed and emaciated Indians and exporting them for the purposes of pharmaceutical production and research and this amounts to cruelty to human beings. It is a disgrace to this country.

In the past this House has discussed matters relating to export of women from this country to certain western countries in various fields. This is a matter which not only concerns the Health Minister but also concerns Shri Dikshit, the Home Minister. I want to know whether it is a fact or not that the American pharmaceutical concerns are not only robbing us of all the resources that we have but they have gone down to the extent of extracting the blood of poor, emaciated and unfed

Indians and are exporting it. What steps he will take against such persons or organisations responsible for this commercial exploitation of helpless, unfed, starving, unemployed Indians ? What steps he proposes to take to find out at once and penalise those who are responsible ? We want a clear categorical statement on this. this.

**THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH) :** I am also very much concerned and disturbed to see this report in today's newspapers that the world-wide racket which is operating has now begun, according to this report, to infiltrate into India. We are desperately short of blood and blood derivatives and under no circumstances can we tolerate any such exploitation. I am immediately getting in touch with the WHO, Maharashtra Government and with other agencies concerned to first of all verify whether this is correct or not and we will try to take whatever measures are necessary to safeguard our national interest in this regard.

**SHRI JYOTIRMOY BOSU :** Are you going to have legislation for this immediately ?

**DR. KARAN SINGH :** It is already there. There is no permission at present to export blood or blood derivatives out of this country. This 15 billion dollar racket, the report says, first exploited the undernourished and starving people in South America and they are beginning to enter into India. This is the report. We must nip this evil in the bud and see that it does not grow. We will take whatever action is called for.

**SHRI JYOTIRMOY BOSU :** I want to know whether he has taken recourse to policing on this and whether he is going to prosecute those who are responsible. What steps are you taking ? Have you arrested anybody so far or not ?